

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 4791
TO BE ANSWERED ON 15.12.2016

Drinking Water Facilities

**4791. SHRI D.K. SURESH,
SHRI G.M. SIDDESHWARA,
SHRIMATI NEELAM SONKER:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number and percentage of rural households still deprived of the safe drinking water and sanitation facilities, State-wise;
- (b) the steps taken/proposed to be taken by the Union Government along with State Governments to provide these basic amenities to the people of the country;
- (c) whether the steps taken by the Union Government in this direction have not yielded the desired results;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) whether any time-limit has been fixed for providing the said basic amenities to the entire population of the country and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) This Ministry maintains data regarding coverage of rural areas with drinking water supply in terms of habitations and not in terms of rural households. The State-wise details of number and percentage of rural habitations still deprived of the safe drinking water (said as Quality Affected Habitation) as on 12.12.2016 is at **Annexure-I**.

The State/UT-wise, number and percentage of rural households without toilets as on 12.12.2016 as per the information uploaded by the States on the online Integrated Management Information System (IMIS) is at **Annexure-II**.

(b) The Ministry is providing technical & financial assistance to improve coverage of safe drinking water supply in the states. The Ministry has also suggested adopting various water conservation measures like roof top rainwater harvesting, erecting sustainability structures for water conservation to increase the availability of drinking water supply which is a basic amenity. Hydro Geomorphological Maps (HGM) have been suggested for accurately locating new drinking water sources and site for construction of recharge structures.

The Swachh Bharat Mission (Gramin) [SBM (G)] has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. Under this

programme, the States are provided technical and financial guidance to accelerate rural sanitation coverage, including reduction in Open Defecation and promotion of solid and liquid waste management. The focus of the scheme is on behavior change and usage of toilets. Under SBM (G), there is a provision of an incentive of Rs. 12,000 for the construction of Individual household latrine (IHHL) to all Below Poverty Line (BPL) households and to identify Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households). Solid and liquid waste management is an integral component of SBM(G) and funds with a cap of Rs. 7/12/15/20 lakh is available for Gram Panchayats having upto 150/300/500 more than 500 households.

(c) and (d) No Madam. The steps taken by this Ministry in co-ordination with State Governments have brought results in meeting the requirement of providing safe drinking water to rural habitations in the form of greater coverage which is evident from increase in coverage of rural water supply over last three years as per data uploaded by the States on Integrated Management Information System (IMIS) of this Ministry.

Year	Fully Covered (getting safe drinking water more than 40 lpcd)	Partially Covered (getting safe drinking water less than 40 lpcd)	Quality Affected (getting chemically contaminated water)
2013-14	73.66	21.72	4.63
2014-15	74.14	21.97	3.9
2015-16	76.21	19.65	4.15
2016-17 (as on 12.12.2016)	77.06	18.93	4.01

*lpcd :litre per capita per day

Since the launch of SBM(G) on 2nd October, 2014, **289.63 lakh** toilets have already been constructed under SBM(G) as on **12.12.2016**. In addition to these, **15.71 lakh** toilets have been constructed under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) since **2.10.2014**. Sanitation Coverage, which was **42.05%** on **2.10.2014**, has increased to **57.98%** on **12.12.2016**. A total of **1,27,831** villages have declared themselves as Open Defecation Free (ODF) as on **12-12-2016**. In addition, 67 districts have also declared themselves as ODF.

(e) This Ministry has prepared a Strategic Plan for providing drinking water supply in rural areas of the country for the period 2011-2022. The interim goal till 2017 is to cover 50% of all rural households with piped water supply. By 2022, the goal is to cover 90% of rural households with piped water supply.

SBM(G)'s aim is to ensure that all households have toilet facilities by 2nd October, 2019.

Annexure-I

Annexure referred to in part (a) of LSUSQ No. 4791 due for answer on 15.12.2016			
Details of number and percentage of Quality Affected rural habitations			
S.No.	State	Nos. of Quality Affected Habitations	Quality Affected Habitation in %
1	Andaman And Nicobar	0	0.00
2	Andhra Pradesh	526	1.09
3	Arunachal Pradesh	55	0.73
4	Assam	8782	9.97
5	Bihar	5260	4.77
6	Chhattisgarh	1123	1.50
7	Goa	0	0.00
8	Gujarat	0	0.00
9	Haryana	206	2.59
10	Himachal Pradesh	0	0.00
11	Jammu And Kashmir	5	0.03
12	Jharkhand	6605	5.50
13	Karnataka	1906	3.17
14	Kerala	656	5.52
15	Madhya Pradesh	153	0.12
16	Maharashtra	392	0.39
17	Manipur	0	0.00
18	Meghalaya	10	0.10
19	Mizoram	0	0.00
20	Nagaland	43	2.81
21	Odisha	2667	1.70
22	Puducherry	0	0.00
23	Punjab	3709	24.11
24	Rajasthan	20633	16.96
25	Sikkim	0	0.00
26	Tamil Nadu	351	0.35
27	Telangana	1481	6.02
28	Tripura	3950	45.28
29	Uttar Pradesh	361	0.14
30	Uttarakhand	18	0.05
31	West Bengal	9790	9.24
Total		68682	
Percentage			4.01

(source: format C-17 of IMIS)

Annexure-II

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.4791
due for reply on 15-12-2016

State/UT-wise, number and % households without toilets as on 12-12-2016

S.N.	STATE/UT	Households without toilets	% Households without toilets
1	A & N ISLANDS	20163	44.17
2	ANDHRA PRADESH	3809676	50.48
3	ARUNACHAL PRADESH	45004	25.58
4	ASSAM	2221231	39.12
5	BIHAR	15856259	74.10
6	CHHATTISGARH	1532403	34.60
7	GOA	44587	23.92
8	GUJARAT	921396	13.11
9	HARYANA	377638	12.31
10	HIMACHAL PRADESH	0	0.00
11	JAMMU & KASHMIR	1083828	64.44
12	JHARKHAND	2818563	55.31
13	KARNATAKA	3249744	38.17
14	KERALA	0	0.00
15	MADHYA PRADESH	6094789	50.46
16	MAHARASHTRA	3735300	30.15
17	MANIPUR	69457	16.10
18	MEGHALAYA	54830	13.32
19	MIZORAM	16690	14.58
20	NAGALAND	87422	33.25
21	ODISHA	5698502	63.18
22	PUDUCHERRY	44209	48.67
23	PUNJAB	638811	20.19
24	RAJASTHAN	3610058	31.43
25	SIKKIM	56	0.00
26	TAMIL NADU	3271537	34.29
27	TELANGANA	2487799	55.48
28	TRIPURA	184861	23.17
29	UTTAR PRADESH	15678701	54.59
30	UTTARAKHAND	37054	2.39
31	WEST BENGAL	2493979	16.44
	Total	76184547	42.02